

| Annexure-7                                                                                                                                                                      |                                                |                    |                           |                |                           |                 |                                                                                                                                                                                                                               |                             |                        |                          |                            |                                                |                              |                                    |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------|--------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|------------------------------------------------|------------------------------|------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| Name of the corporate debtor: Ultimate Infowision Private Limited; Date of commencement of CIRP: 29.05.2024 (Order received on 30.05.2024); List of creditors as on: 25.09.2024 |                                                |                    |                           |                |                           |                 |                                                                                                                                                                                                                               |                             |                        |                          |                            |                                                |                              |                                    |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |
| List of Operational creditors (Government Dues) (Amount in ₹)                                                                                                                   |                                                |                    |                           |                |                           |                 |                                                                                                                                                                                                                               |                             |                        |                          |                            |                                                |                              |                                    |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |
| Sr. No                                                                                                                                                                          | Name of creditor                               | Identification No. | Details of claim received |                | Details of claim admitted |                 |                                                                                                                                                                                                                               |                             |                        |                          | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |
|                                                                                                                                                                                 |                                                |                    | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim | Amount covered by security interest                                                                                                                                                                                           | Amount covered by guarantee | Whether related party? | % of voting share in CoC |                            |                                                |                              |                                    |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |
| 1                                                                                                                                                                               | Greater Noida Industrial Development Authority | NA                 | -                         | 357,000,000.00 | 357,000,000.00            | -               | SECURED- Statutory First Charge on Plot No.12 A, admeasuring 38014.54 sq.mtns Sector- Knowledge park - III, situated at Greater Noida, distt. Gautam Budh Nagar (U.P.) u/s 11A of U.P. Industrial Area Development Act, 1976. | 0                           | NO                     | 0.00%                    | -                          | -                                              | -                            | -                                  | Claim has been admitted provisionally suo moto on the basis of IT Payment Intimation sheet dated 07.11.2025. Claim admitted suo moto in compliance with the Hon'ble Supreme Court judgment in Greater Noida Industrial Development Authority vs. Prabhjit Singh Soni & Anr. (2024). The dues are classified as Secured Operational Debt by operation of law, creating a statutory charge on the leased land under Section 13-A of the Uttar Pradesh Industrial Area Development Act, 1976. |
|                                                                                                                                                                                 | Total                                          |                    |                           | 357,000,000.00 | 357,000,000.00            | -               |                                                                                                                                                                                                                               | 0                           |                        | 0.00%                    | -                          | -                                              | -                            | -                                  |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |